

C/S

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 449  
(To be answered on the 25<sup>th</sup> February 2016)

AVIATION POLICY

449. SHRI PRAHLAD SINGH PATEL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- a) Whether the Government has finalised consultations on the aviation policy with all the stakeholders in the country;
- b) if so, the details and the timeframe set by the Government to implement the policy suggestion in the aviation sector;
- c) whether the Government proposes to allow the State Governments to start their own airlines in the country; and
- d) if so, the details along with the number of State Government having approached the Government to issue license in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

- 
- a) and (b) The Government has completed the process of stakeholder consultations. Around 450 responses were received on various aspects of the Policy which were examined internally in the Ministry. Further discussions were also held with various stakeholders. Action is being taken to obtain the approval of the competent authorities for finalisation of the Policy.
- c) and (d) There is no bar in the policy on a State Government agency starting an airline. However, no formal licence has been sought so far for starting a scheduled airline.

\*\*\*\*\*